

**Defective Case Register from 2025-07-10 to 2025-07-10**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/20083/2025	JANAKI KANTA MAHAPATRA	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 31-As per standing order the name of victim/informant shall not be mentioned in the petition.  Date of medical documents not tally with Index.
2	D-WP(C)/26934/2025	ARUN KUMAR PATRA	2025-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 37 not neat.
3	D-BLAPL/20150/2025	GOUTAM CHARAN ROUT	2025-07-10	1.Subject code not correctly furnished in A.Slip Index and cause Title. 2.Date chart is not paginated properly. 3.Annexure-1 and 2 are not attested. 4.The name of the village of the petitioner mentioned in Cause Title does not tally with that of in Rejection order and V. Nama.
4	D-WP(C)/26983/2025	RITURANJAN CHHOTARAY	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1.Paragraph not correctly mentioned in the affidavit. 2.Petition not correctly addressed to Honorable Court
5	D-BLAPL/20666/2025	PRAFULLA KUMAR KHATEI	2025-07-10	Annexure-2 not mentioned in petition and pagination of the same not done
6	D-WP(C)/26472/2025	RAMDAS ACHARY	2025-07-10	This should be filed and Registered in P.I.L format
7	D-WP(C)/26708/2025	BHASKAR CHANDRA PANDA	2025-07-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1.khata no. in index not tally with para .7of petition annex.8 . 2.Hindi under taking not furnished.3. RS.50/- to be paid on v.nama..
8	D-WP(C)/26235/2025	ANIRUDHA DAS	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
9	D-CRLREV/20489/2025	BICHITRA NARAYANA SATAPATHY	2025-07-10	1. Good ground certificate not furnished
10	D-WP(C)/27132/2025	DEBASNAN DAS	2025-07-10	1-COURT FEE IS DEFICIENT.  Rs.12 to be paid
11	D-WP(C)/26799/2025	SHASHANKA SHEKHAR PATRA	2025-07-10	1. Copy of Resolution dated not correctly furnished sl. no. 5 in Index

12	D-BLAPL/20178/2025	LALATENDU PAL	2025-07-10	1. Annexure-10 has not been mentioned in the Annexure.
13	D-WP(C)/26542/2025	SUBHADUTTA ROUTRAY	2025-07-10	Age of op.3 not mentioned in cause title.
14	D-WP(C)/26707/2025	BHASKAR CHANDRA PANDA	2025-07-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Date in index not tally with annex.4 .2.Khata no. in annex. 8 not tally with para.7 of petition.3. undertaking for hindi not mentioned.4. Rs. 50/- to be paid on v.nama.
15	D-CRLA/20547/2025	SIDHARTHA SANKAR RAY (2)	2025-07-10	this case related to sexual offence the name of victim deleted from petition and put up for S.R.
16	D-CMP/27373/2025	MOHIT AGARWAL	2025-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Defendant No-1(e) of the Trial Court not made Party in this petition.2.O.Ps No-35 to 38 AND O.Ps No-39 to 42 same Parties repeated twice as They are P.L.Rs of the Same Parent be corrected accordingly.
17	D-WP(C)/27090/2025	KUNAL KUMAR SWAIN	2025-07-10	Page 14 not neat
18	D-RSA/24104/2025	SUDEEP KUMAR SARANGI	2025-07-10	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 05/- Paid. Decree Rs 02/- Not Paid. 2.Original/Its xerox copy of P.O.A not accompanied. 3. Decree of L.A.Court as per Index not filed.
19	D-WP(C)/27186/2025	KISHORE KUMAR MISHRA	2025-07-10	1.Dist not mentioned in the address of petitioner in C.T. 2.SYNOPSIS AND DATE CHART NOT MENTIONED IN INDX.3.AS PER INDEX, PARA.7 OF PETITION NOT TALLY.
20	D-CRLREV/18622/2025	DEEPAK RANJAN PARIDA	2025-07-10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Copy of Trial Court Judgement / Order Not filed . Certificate of good ground not furnished . 2 . Name of petiti YearofJJC case furnished in para-1 of revn .petn .appears not correct .3 . Name of petitioner mentioned but not in order in Cause Title.
21	D-MACA/27182/2025	GIRIJA PRASAD DUTTA	2025-07-10	Period of Delay 199 days
22	D-CRLA/20554/2025	BEDA PRAKASH PANDA	2025-07-10	In prayer G.R. case No. wrongly furnished.
23	D-CRP/24121/2025	BHASKAR CHANDRA PANDA	2025-07-10	1. Provision of Law Furnished but incorrect.
24	D-WP(C)/26709/2025	BHASKAR CHANDRA PANDA	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. under taking for hindi not mentioned. 2.Dtd.7-10-2022 in index, not tally with annex.4. and D.C.fee Rs.50/- to be paid on v.nama
25	D-WP(C)/27101/2025	LAXMI SHARMA	2025-07-10	Date of execution not furnished in v.nama.
26	D-BLAPL/20338/2025	PRAMOD KUMAR MISHRA	2025-07-10	i)Age of the petitioner in the cause title not tally with Rejection order.ii) Paragraph no. not correctly mentioned in declaration of the Affidavit.iii).REJECTION ORDER passed in court not tally with paragraph no. 4 of the petition.
27	D-CMP/27490/2025	PRAFULLA CHANDRA ACHARYA	2025-07-10	Page No-42 not available.
28	D-BLAPL/20346/2025	JYOTIRMAYA SAHOO	2025-07-10	i)Page 9 not legible.
29	D-ABLAPL/20481/2025	PRANAY KUMAR MAHARAJ	2025-07-10	1 Page sl. no not maintained in Annexure-1
30	D-BLAPL/20531/2025	JUGALA KISHORE PANDA	2025-07-10	1. In declaration under affidavit, no. of paragraph is not furnished correctly.
31	D-WA/21349/2025	DR.PURUSOTTAM CHULI	2025-07-10	1. Period of Delay O3 DAYS
32	D-GUAP/25578/2025	BIJAYA KUMAR RAGADA	2025-07-10	1.DCF OF RS 6 /- TO BE PAID 2. being aggrieved not furnished good ground not furnished in certificate
33	D-ABLAPL/20486/2025	SK. ZAFARULLA	2025-07-10	1. Paragraph -5 of the application not filled and paragraph -8 filled twice
34	D-WP(C)/27091/2025	KAILASH CHANDRA MISHRA	2025-07-10	Rs.6.00 not paid in V>Nama.
35	D-WP(C)/26130/2025	TAPAN KUMAR BISWAL	2025-07-10	1. Annexures not maintained in petition.
36	D-BLAPL/20502/2025	SUDHASHREE PASAYAT	2025-07-10	1. In declaration under affidavit, no. of paragraph mentioned incorrectly.
37	D-CRLMP/19866/2025	SUVASHISH PATTANAİK	2025-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
38	D-WP(C)/26136/2025	JUDHISTHIR SAHOO	2025-07-10	1.Hologram of Rs50/- not paid in V.nama.
39	D-BLAPL/20533/2025	JUGALA KISHORE PANDA	2025-07-10	1. page marking is not done in Annexure-2 and also not marked as Annexure-2
40	D-WP(C)/27092/2025	KAILASH CHANDRA MISHRA	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
41	D-WP(C)/26129/2025	JAGABANDHU SAHU	2025-07-10	1. paragraphs not correctly mentioned in declaration petition and I.A. 2.Page 20 not legible
42	D-ABLAPL/20498/2025	SAI SAGAR MOHAPATRA	2025-07-10	1.G.R case no not furnished in the bail application 2.Page marking is not done in Annexure-1 and also not attested 3. Adv. name not in capital letter in V. nama 4..Name Of The Filing Advocate Not In Capital Letters In The application

43	D-CRLREV/20107/2025	SANTOSH KUMAR DWIVEDY	2025-07-10	1. Being aggrieved not mentioned in petition
44	D-MACA/27129/2025	GIRIJA PRASAD DUTTA	2025-07-10	further S.R after filling of c copy
45	D-WA/21390/2025	SUMAN PATTANAYAK, A.G.A	2025-07-10	PAGE NOS.15 16 17 REPEATED
46	D-WP(C)/26918/2025	SANKAR PRAASAD PANI	2025-07-10	Date of representation vide annex-9 not tally with Index
47	D-CMAPL/25219/2025	ADV.	2025-07-10	C. copy of impugned order not filed, I.A. not filed. 2. Code Not Indicated. 3. I.A. has been mentioned instead of CMAPL in Index .
48	D-WP(C)/26920/2025	PRASANTA KUMAR MOHANTY (2)	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
49	D-RPFAM/27239/2025	KISHORE KUMAR MISHRA	2025-07-10	This may be regd. as CRLMP.
50	D-MACA/27205/2025	GIRIJA PRASAD DUTTA	2025-07-10	1. Period of Delay 29 days
51	D-CMP/27619/2025	SOURAV SUMAN BHUYAN	2025-07-10	3-AUTHENTICATION FEE IS DEFICIENT.
52	D-CMAPL/26971/2025	RAMAKRISHNA BISOI	2025-07-10	Put up for SR after filling of C. copy of impugned order dated 6.1.2025 passed in WPC (OA) NO. 1413/2017.
53	D-WP(C)/26919/2025	JUDHISTHIR SAHOO	2025-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
54	D-MACA/27152/2025	GIRIJA PRASAD DUTTA	2025-07-10	1. Period of Delay 212 days
55	D-WP(C)/27153/2025	ADAM ALI KHAN	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
56	D-MACA/27202/2025	GIRIJA PRASAD DUTTA	2025-07-10	1. Period of Delay 17 days
57	D-WA/26940/2025	SASWAT KUMAR ACHARYA	2025-07-10	1. Court Fee Rs-12/- payable, Rs-6/- paid , Rs-6/- to be paid. 2. C.. copy of impugned order under Anx-1 not filed, I.A. not filed 3. Put up for SR after filling of c. copy of impugned order under Anx-1. ii) Status of the parties not furnished. iii) Legible page of 49 51 to 104 112 117 to 119 128 130 135 to 139 142 146 149 to 158 165 166 174 195 205 154 to 259 289 to 294 316 336 392 to 399. are to be filed.
58	D-WP(C)/27094/2025	KUNAL KUMAR SWAIN	2025-07-10	Page 11 not neat.
59	D-WP(C)/26792/2025	DURGA PRASANA DAS	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT, LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Declaration and name of Father of the deponent not furnished in the affidavit. 1. Declaration and name of Father of the

				deponent not furnished in the affidavit.2. Page no.34 not neat.
60	D-WP(C)/26795/2025	DURGA PRASANA DAS	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Declaration not furnished in the affidavit. 2. Page no. 35 not neat.
61	D-WP(C)/26787/2025	DURGA PRASANA DAS	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.34 not neat and legible.2. Declaration not furnished in the affidavit.
62	D-WA/21577/2025	RATIKANTA MOHAPATRA	2025-07-10	1. C.COPY OF CAUSE TITLE OF W.P(C) NO. 24901/2024 BE ATTACHED TO THIS W.A PUT FOR SR AFTER REMOVAL OF DEFECT
63	D-WP(C)/27232/2025	SANGRAM KUMAR SINGH	2025-07-10	Paragraph not correctly mentioned in the petition copy.Page number 12 twice repitted
64	D-WP(C)/26704/2025	PRATIK DASH	2025-07-10	plot nos. in prayer not tally with annex.3
65	D-WA/20335/2025	SASWAT DAS,A.G.A	2025-07-10	Para no. F repeat in grounds.
66	D-WP(C)/27274/2025	SHARMISTHA SAMAL	2025-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Page no.11 not neat and legible.
67	D-BLAPL/20549/2025	BHABANI SHANKAR DASPARIDA	2025-07-10	1. The case related to POCSO. The name of the informant victim parents and address deleted from the petition copy as per S.O 3/2024 and put up for S.R there after
68	D-BLAPL/20546/2025	BHABANI SHANKAR DASPARIDA	2025-07-10	1. The case related to POCSO. The name of the informant victim parents and address deleted from the petition copy as per S.O 3/2024 and put up foar S.R there after
69	D-CRLA/20367/2025	ARUN KUMAR BUDHIA	2025-07-10	Code No.Wrongly furnished
70	D-CRLA/11135/2025	DOLAGOBINDA MOHAPATRA	2025-07-10	Vakalatnama executed by the informant be kept in sealed cover. 2.Court Fee Rs.6/-not paid
71	D-TRPCRL/20405/2025	HIMANSHU SEKHAR MISHRA	2025-07-10	IN Cause Title Sl.No. of Opposite Party Incorrectly furnished.In Declaration Para. no not correctly furnished.Annex-01 not properly page marked.
72	D-WA/23356/2025	SIDHESWAR MALLIK	2025-07-10	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Delete the name of the Honorable Judge in C.T. and Being aggrieved.ii)Para no not correct furnished in grounds.iii)Legible copy of page no 9 and 10
73	D-TRPCRL/20524/2025	MANORANJAN PADHI	2025-07-10	Age of the Opposite parties not mentioned

74	D-CRLA/17919/2025	DEEPAK KUMAR DAS	2025-07-10	Date of Order mentioned in synopsis not correct.
75	D-CRLMC/20373/2025	ASHOK DAS	2025-07-10	1. Prayer of the petition not correctly furnished. 2. Name of the PS and PS case number not furnished in petition
76	D-CRLMC/19884/2025	BIDESHI KUMAR GHADEI	2025-07-10	1. Name of the Lower court not correctly furnished in cause title and Prayer of the petition.
77	D-CRLA/20190/2025	SUSANTA KUMAR MISHRA	2025-07-10	Good ground Certificate not furnished.
78	D-WP(C)/27231/2025	SHARMISTHA SAMAL	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Paragraph no. not correctly furnished in the affidavit.2.Page no.13 not neat.
79	D-BLAPL/20167/2025	JNYANANANDA PANDA	2025-07-10	.The name of father of the petitioner mentioned in the Cause Title does not tally with that of C. Copy of order as well as in V. Nama
80	D-CRLREV/20729/2025	JYOTIRMAYA SAHOO	2025-07-10	1.Period of Delay 1020 day 2.Good ground certificated not furnished .3. Oriya udertaking not furnished
81	D-CRLREV/20519/2025	SUBASH CHANDRA PRADHAN	2025-07-10	1. Court Fee 6/- not paid 2. Authentication fee due on the (a) Copy of Trial Court Judgement C.copy under Annex-1 and dispensing I.A. also not filed. 3.C.copy under Annex-1 not filed
82	D-CRLA/20337/2025	AMITAV TRIPATHY	2025-07-10	In Grounds of the petition sl.No.of K.L.M are missing.
83	D-WP(C)/27251/2025	RAMA KRISHNA BISOI	2025-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. Paragraph no. not correctly furnished in the petition.2. Page nos.14 and 15 not neat.
84	D-WP(C)/26730/2025	SIVA SANKAR CHAINI	2025-07-10	.Sl. nos. of paragraphs not correct in declaration of affidavit and authorization for another petitioner not mentioned .2. page nos.23 to 25 not neat and also page 24 marked twice.
85	D-WP(C)/26539/2025	DURGESH NARAYAN RATH	2025-07-10	.Subject Code Not Furnished .
86	D-CRLREV/20422/2025	PRASANNA KUMAR MISHRA	2025-07-10	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.Lower court not furnished in the C.T.
87	D-WP(C)/26711/2025	BHASKAR CHANDRA PANDA	2025-07-10	1. Rs. 50/- to be paid on v.nama.2. Date in index not tally with annex.4. 3.Khata no. in para.7 of petition not tally with index.
88	D-WP(C)/27003/2025	SHUBHENDU KUMAR PARIDA	2025-07-10	D.C.Fee of Rs.6/- not paid.
89	D-WP(C)/27062/2025	SUKANTA KUMAR MISHRA	2025-07-10	Age of opps.4 and 5 not mentioned in V.Nama.

90	D-WP(C)/26531/2025	PRADIPTA KISHORE BHUYAN	2025-07-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-WP(C)/26923/2025		2025-07-10	V>Nama not filed
92	D- BLAPL/20087/2025	JUGALA KISHORE PANDA	2025-07-10	1.Petition not correctly paginated in Index.
93	D- RVWPET/27074/2025	ASHOK KUMAR PANIGRAHI	2025-07-10	1.C. copy of impugned order not filed 2. i) Instead of Respondent no.12 to 14 type as Appellant no. 12 to 14 cause title in page no.4 ii) Authorization of other petitioners not shown in the affidavit.iii) SL no. of the petitioner not correctly furnished in petition and one Shri Debanshu Dash signed by v. nama but do not find place in cause title.iv) Put up for SR after filling of c.copy of impugned order.
94	D-WP(C)/26956/2025	PRADEEP KUMAR DAS	2025-07-10	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
95	D-WP(C)/27135/2025	CHITTARANJAN PATTANAİK	2025-07-10	1.Age of opp.4 not mentioned in cause title.2.The name of opps not mentioned in v.nama
96	D-WP(C)/27006/2025	BHAGABAN BEHERA	2025-07-10	Page 31 and 37 not neat.
97	D- STREV/26185/2025	ITISHREE TRIPATHY	2025-07-10	i)Provision of law not correctly furnished in I.A.no.-45/2025 ii) Date of order wrongly furnished in Cause Title, para no. 3 and prayer of I.A no. 47/2025. and para NO. 2 of I.A. 46/2025.
98	D- CONTC/26413/2025	ADV.	2025-07-10	i)Age of the petitioner in cause title not tally with Affidavit.
99	D-LAA/27397/2025	ABINASH KUMAR DASH	2025-07-10	1.Valuation and C.Fee Payable not furnished in the Memo. of Appeal. 2.C.Copy of Trial Court order not filed.Put up for further S.R after rectification
100	D-WP(C)/25957/2025	SANTOSH KUMAR SAMANTARAY	2025-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. Nomenclature not mentioned in V.nama.
101	D- BLAPL/20091/2025	BAISHNAB CHARAN PATRA	2025-07-10	1.Hologram of Rs 50/- not paid in V.nama
102	D-LAA/27298/2025	NAMITA PATTANAİK	2025-07-10	1.Valuation of the Appeal and C.Fee Payable not correctly furnished.2.C.Copy of Trial Court order not filed.Put up for further S.R after rectification
103	D- BLAPL/20078/2025	SUSHANTA KUMAR JOSHI	2025-07-10	1.C.T. case no. furnished in Cause Title does not match with rejection order. 2.In Cause Title mentioned mentioned Addl.Sessions Judge Balangir but Rejection order passed by Addl. Sessions Judge Kantabanji.
104	D- BLAPL/20125/2025	OM PRAKASH SARAN	2025-07-10	1. Page No. 9 10 25 and 26 are not legible properly. 2.Annexure 3 and 4 not mentioned in the Annexures properly and Annex-4 not attested. 3.Age of the petitioner in the Cause

				Title do not tally with that of V. Nama. 4. In the Date chart,C.T. No. not correctly furnished. 5. Aadhar card not paginated
105	D-BLAPL/20144/2025	PRADEEP KUMAR KUNDU	2025-07-10	1.Date chart not mentioned properly and Synopsis and Datechart not paginated properly. 2. Page No. 16 17 and 36 are not legible properly.
106	D-WP(C)/26504/2025	SHASHIBHUSAN BISWAL	2025-07-10	PAGE 38 NOT NEAT
107	D-WP(C)/26506/2025	SAROJA KANTA SAMAL	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
108	D-BLAPL/20309/2025	MANAS KUMAR CHAND	2025-07-10	All the Advocates not signed in Vakalatnama.
109	D-BLAPL/20177/2025	JUDHISTHIR SAHOO	2025-07-10	1.Age of the petitioner mentioned in the cause title do not tally with that of rejection order. 2.V. Nama is not properly stamped.
110	D-MACA/27640/2025	ADAM ALI KHAN	2025-07-10	Period of Delay 6 days 2. statutory deposit not made
111	D-MACA/27540/2025	KAPILA CHARAN NAYAK	2025-07-10	1.Period of Delay 198 days 2. Court Fee Rs.1,334/ payable , not paid 3.Vakalatnama properly stamped, Executed and accepted - not properly stamped
112	D-BLAPL/20306/2025	MANAS KUMAR CHAND	2025-07-10	All the Advocates not signed in Vakalatnama
113	D-BLAPL/20556/2025	KHAGESWAR BEHERA	2025-07-10	Annexures not mentioned in page no. 12 17 19 and 22 of the petition
114	D-BLAPL/20642/2025	TUSAR KUMAR MISHRA	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Properly not mentioned in point no. 2 of Affidavit
115	D-FAO/27244/2025	DR.PURUSOTTAM CHULI	2025-07-10	Court Fee Rs12/ payable ,paid Rs6/ deficit Rs6/ 2. Code not correct
116	D-CONTC/26613/2025	ADV.	2025-07-10	This CONTC Petition is premature.
117	D-MATA/27306/2025	BIJNYAN KUMAR MOHAPATRA	2025-07-10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
118	D-FAO/27484/2025	PRAVAT KUMAR NAYAK	2025-07-10	Period of Delay 202 days 2.Court Fee - deficit Rs6/ 3. Code not correct
119	D-CONTC/26614/2025	ADV.	2025-07-10	This CONTC Petition is premature.
120	D-MACA/27635/2025	SANTOSH KUMAR MOHANTY	2025-07-10	statutory deposit not made
121	D-WP(C)/26508/2025	SASHIBHUSAN DAS	2025-07-10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  DATE OF EXECUTION NOT MENTIONED IN V.NAMA

122	D- CONTC/24139/2025	SWAYAMJIT ROUT	2025-07- 10	Page nos. 15 to 21 not neat and legible.ii) Vakalatnama not correctly filled up. iii) Address of the petitioner in cause title not tally with Annexure -1
123	D- CONTC/26616/2025	ADV.	2025-07- 10	This CONTC Petition is premature.
124	D- BLAPL/20199/2025	KIRTIRAJ NANDA	2025-07- 10	1.BNSS is not correctly mentioned in Cause Title. 2. P.R.No. 110/2025-26 at page 9 and 10 are side cut off.
125	D- CRLMA/20450/2025	ADV.	2025-07- 10	Put up for SR after filling of C. copy of impugned order.
126	D- ABLAPL/20537/2025	PRATIMA NAYAK	2025-07- 10	20-VERNACULAR CERTIFICATE NOT FURNISHED.
127	D- CONTC/24397/2025	SWAYAMJIT ROUT	2025-07- 10	Put up for further S.R. after filing of cause title of wp(c) 2691/2024.
128	D- BLAPL/20584/2025	JAYDEEP PAL	2025-07- 10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Husband name of the petitioner no.1 as mentioned in the Rejection order not tally with cause title of the application and V. Nama
129	D-WP(C)/26511/2025	RAJJEET ROY	2025-07- 10	PAGE 9 NOT LEGIBLE
130	D- ABLAPL/20507/2025	DIPTI RANJAN BHOKTA	2025-07- 10	1. In index, page marking is not done properly.
131	D-WP(C)/26519/2025	BHAWANI SANKAR PANIGRAHI	2025-07- 10	.Petition not correctly addressed to Honorable Court
132	D- CRLMC/19960/2025	DEBASISH PATNAIK	2025-07- 10	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-WP(C)/26922/2025	PRAJNARAJ MOHANTY	2025-07- 10	Date of copy of letter not tally with Index.
134	D- ABLAPL/20564/2025	AKSHAYA KUMAR SAHOO	2025-07- 10	1. In Index, page marking is not done
135	D- ABLAPL/20724/2025	SOUMYA JYOTI BISWAL	2025-07- 10	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Advocates mob. no not furnished in V. Nama
136	D- CRLMC/20214/2025	RAMANIKANTA PATTANAIAK	2025-07- 10	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. As per the mentioned in Index under annex- 2 not tally with body of the petition. 2.

				Certified copy of annex-1 not filed.3. Petitioner nos.2 and 3 not executed in V.nama. 4. name and address of the petitioner nos. 2 and 3 not furnished in V.nama .
137	D-WP(C)/27596/2025	NIRANJAN LENKA	2025-07- 10	1. Paragraph no. not correctly furnished in the petition.2. Date of order under Annexure-5/A does not tally with Index.3. Page nos.39 to41 not neat.
138	D- ABLAPL/20565/2025	TUKUNA KUMAR MISHRA	2025-07- 10	1 Affidavit is not stamped ( Rs 33/- to be stamped)
139	D-WP(C)/27021/2025	SURYASNATA MOHAPATRA	2025-07- 10	1-COURT FEE IS DEFICIENT. Page 12 to 17 not neat.D.C Fee of Rs.6/- not paid.
140	D- BLAPL/20176/2025	MANORANJAN DAS	2025-07- 10	1. Paragraphs mentioned in the petition is not under the Affidavit.
141	D-WP(C)/27007/2025	SOUBHAGYA KUMAR DASH	2025-07- 10	4-AFFIDAVIT/VERIFICATION NOT PROPER. Age of the petitioner in the affidavit and also I.A not tally with cause title.
142	D-WP(C)/27008/2025	LAXMAN PRADHAN	2025-07- 10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 17-REFERENCE CERTIFICATE NOT FURNISHED. Declaration not correctly mentioned in the affidavit and also I.A
143	D- BLAPL/20374/2025	KRANTI PRABHA MUKHI	2025-07- 10	i)Page nos.12 to 14 not neat legible.
144	D-WP(C)/26775/2025		2025-07- 10	1. Declaration not furnished in the affidavit.2.V.nama not filed
145	D-WP(C)/27259/2025	SHARMISTHA SAMAL	2025-07- 10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no12 not legible.
146	D-WP(C)/27500/2025	PITAMBAR PANDA	2025-07- 10	1. Page no.19 not neat and legible.
147	D- CRLMC/19972/2025	UMA CHARAN MISHRA	2025-07- 10	1. Occupation not correctly furnished in affidavit.
148	D-WA/20334/2025	SURYA NARAYAN PATNAIK,A.G.A	2025-07- 10	Para no.-4 repeat in petition.
149	D-WP(C)/27265/2025	SHARMISTHA SAMAL	2025-07- 10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.15 not neat and legible.
150	D- BLAPL/20582/2025	JAYDEEP PAL	2025-07- 10	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
151	D- ABLAPL/20580/2025	PRANAYANEE DASMOHAPATRA	2025-07- 10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

152	D-WP(C)/27266/2025	SHARMISTHA SAMAL	2025-07-10	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.12 not neat and legible.
153	D-WP(C)/26380/2025	AJIT KUMAR MOHANTY	2025-07-10	Application dated-07.07.2025 mentioned in the para-6 body of the petition appears to be wrong.2. surname of the party of the petitioner in affidavit appears to be wrong
154	D-ABLAPL/20578/2025	VIVASWAT MOHAPATRA	2025-07-10	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
155	D-CONTC/25831/2025	ADV	2025-07-10	THIS FURTHER CONTC.PETITION DOES NOT LIE AS PER OR NO. 03 DATED 27.09.2024 PASSED IN CONTC. NO.2398/2024
156	D-WP(C)/27256/2025	SHARMISTHA SAMAL	2025-07-10	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Age of the deponent not furnished in the affidavit.
157	D-ABLAPL/20579/2025	HARAPRASAD PANDA	2025-07-10	20-VERNACULAR CERTIFICATE NOT FURNISHED. Fees of Rs. 50/- not paid in Vakalatnama

**DEFECTIVE REPORT LIST****DEFECTIVE REPORT OF 10-07-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	CONTC/5596/2022	CONTC/5596/2022	M/S. SUBHRANSU BHUSAN MOHANTY	OTHERS. NAME OF THE PETNR NO.1 SPELLING IS WRONG IN PAGE 1